

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR RUDRAKSH DEALCOM PRIVATE LIMITED OPERATING IN TRADING ACTIVITIES IN WEST BENGAL**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name : Rudraksh Dealcom Private Limited CIN : U51109WB2008PTC122189 PAN : AADCR8593F
2.	Address of the registered office	1D, Canal Road, 2nd Floor, Kolkata – 700 053
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained via email from <a href="mailto:cirp.rudraksh@gmail.com">cirp.rudraksh@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained via email from <a href="mailto:cirp.rudraksh@gmail.com">cirp.rudraksh@gmail.com</a>
10.	Last date for receipt of expression of interest	December 30, 2022
11.	Date of issue of provisional list of prospective resolution applicants	January 09, 2023
12.	Last date for submission of objections to provisional list	January 14, 2023
13.	Process email id to submit EOI	cirp.rudraksh@gmail.com

**Date: December 15, 2022**

Place: Kolkata

**Neeraj Jain**

Resolution Professional of M/s Rudraksh Dealcom Private Limited  
(Under Corporate Insolvency Resolution Process)

**IBBI Regn. No.: IBBI/IPA-001/IP-P01067/2017-2018/11758**

# Business Standard

The Business Standard English Kolkata Date of Publish 15/12/2022

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR RUDRAKSH DEALCOM PRIVATE LIMITED</b>	
OPERATING IN TRADING ACTIVITIES IN WEST BENGAL (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name : Rudraksh Dealcom Private Limited CIN : U51109WB2008PTC122189 PAN : AADCR8593F
2. Address of the registered office	1D, Canal Road, 2nd Floor, Kolkata – 700 053
3. URL of website	Nil
4. Details of place where majority of fixed assets are located	Not Applicable
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	NIL
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained via email from cirp.rudraksh@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained via email from cirp.rudraksh@gmail.com
10. Last date for receipt of expression of interest	December 30, 2022
11. Date of issue of provisional list of prospective resolution applicants	January 09, 2023
12. Last date for submission of objections to provisional list	January 14, 2023
13. Process email id to submit EOI	cirp.rudraksh@gmail.com
<b>Date: December 15, 2022</b>	
<b>Place: Kolkata</b>	
<b>Neeraj Jain</b> Resolution Professional of M/s Rudraksh Dealcom Private Limited (Under Corporate Insolvency Resolution Process)	
<b>IBBI Regn. No.: IBBI/IPA-001/IP-P01067/2017-2018/11758</b>	

# আজকাল

The Aajkaal Bengali Kolkata Date of Publish 15/12/2022

**ফর্ম 'জি'**  
**রুদ্রাক্ষ ডিলকম প্রাইভেট লিমিটেড**  
**এর জন্য আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ**  
পশ্চিমবঙ্গে ট্রেডিং কাজ কারবার চালানোর সঙ্গে যুক্ত  
ইনসলভেন্সি অ্যান্ড ব্যালক্সপিসি ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পারসনস)  
রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে।

## দরকারি তথ্যাবলি

১	কর্পোরেট স্বত্বহীতার নাম এবং প্যান/ সিআইএন/ এলএলপি নং নাম:	রুদ্রাক্ষ ডিলকম প্রাইভেট লিমিটেড সিআইএন: U51109WB2008PTC122189 প্যান: AACR8593F
২	রেজিস্টার্ড অফিসের ঠিকানা	১ডি, ক্যানাল রোড, তৃতীয় তল, কলকাতা- ৭০০০৫৩
৩	গ্যেবসাইটের ইউআরএল	নেই
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	প্রযোজ্য নয়
৫	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	প্রযোজ্য নয়
৬	শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	নেই
৭	কর্মী/এমিকের সংখ্যা	নেই
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (ভূফসিল সহ), স্বপদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে:	ই মেল cirp.rudraksh@gmail.com থেকে পাওয়া যাবে
৯	উক্ত কোডের ২৫(২)(এইচ) ধারায়ীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	ই মেল cirp.rudraksh@gmail.com থেকে পাওয়া যাবে
১০	এক্সপ্রেসন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	৩০ ডিসেম্বর, ২০২২
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতিশ্রুতি তালিকা জারির তারিখ	৯ জানুয়ারি, ২০২৩
১২	প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	১৪ জানুয়ারি, ২০২৩
১৩	ই ওআই জমার প্রসেস ই-মেল আইডি	cirp.rudraksh@gmail.com

তারিখ: ১৫ ডিসেম্বর, ২০২২

স্থান: কলকাতা

নীরজ জৈন

মেসার্স রুদ্রাক্ষ ডিলকম প্রাইভেট লিমিটেডের রেজোলিউশন প্রসেসনাল  
(কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রসেসের অধীনে)

আই বি আই রেজিঃ নং: IBBI/ IPA-001/IP-P01067/2017-2018/11758

৫

৩  
৬